

Improvement of J.J. Clusters

976. SHRI SYED SHAHABUDDIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names of J.J. Cluster in Delhi now taken up under the Scheme of Environmental Improvement with the estimated number of families and population covered;

(b) whether the Government have may plan for the environmental improvement of the remaining J.J. Clusters;

(c) if so, the likely date for the coverage of all existing Jhuggi jhonpri clusters; and

(d) the estimated expenditure on the J.J. Clusters taken up under the scheme and the expenditure incurred upto March 31, 1991 the budget estimate for 1991-92 and the likely date of the completion of the schemes in hand?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). There are reported to be 929 Jhuggi jhonpri clusters comprising of about 2.6 lakh Jhuggi families consisting of an estimated population of about 13 lakhs in Delhi, which are to be covered under the scheme. However, with the introduction of the three pronged strategy to solve the problems of squatters, JJ clusters which are being identified for clearance and relocation are to be excluded from the EIUS Scheme. The basic civic amenities are provided in a phased manner after taking into account the local conditions.

(c) and (d). As this is a continuing process no specific date can be fixed. An expenditure of Rs. 39.42 crores has been incurred against this scheme upto 31st March, 1991 and the Budget Estimate for 1991-92 is Rs. 6.00 crores. The Schemes are in varying stages of progress.

[Translation]

Advertisement Captioned "Uplabdhyan"

977. SHRI MRUTYUNJAYA NAYAK : Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on August 26, 1991 to Unstarred Question No. 4496 and state:

(a) whether the information regarding the Advertisement in captioned 'Uplabdhyan' has since been collected;

(b) if so, the details thereof and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). Information is still being collected and will be laid on the table of the house.

[English]

Period of Deputation for IAS Officers at Centre

978. SHRI SANAT KUMAR MANDAL: Will the PRIME MINISTER be pleased to state:

(a) whether any stay of an I.A.S. Officer and other All India Services in the rank of a Joint Secretary and above in the Union Government has been laid down ; if so, the details thereof;

(b) whether any period for stay of such Officers in one Ministry/Department/Public Sector Undertaking in the capital has been fixed; if so, the details thereof and if not, the reasons therefor, and

(c) the particulars of such Officers who have stayed for more than three years as on